

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 09.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 820/2013	16) Misc. 10/2009
2) O.S 1628/2013	17) O.S 38/2011
3) O.S 414/2014	18) O.S 748/2012
4) O.S 1018/2014	19) O.S 738/2016
5) O.S 1120/2014	20) O.S 88/2017
6) O.S 1228/2014	21) O.S 752/2017
7) O.S 170/2015	22) O.S 934/2018
8) O.S 220/2015	23) O.S 1326/2018
9) O.S 912/2015	24) O.S 1342/2019
10) O.S 1022/2015	25) O.S 712/2020
11) O.S 1028/2016	26) O.S 722/2010
12) O.S 1258/2016	ORDERS
13) O.S 1118/2017	27) O.S 1670/2007
HEARING	28) O.S 166/2015
14) O.S 600/2007	29) O.S 204/2018
15) O.S 1210/2008	30) O.S 870/2020

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1.00- 2.00 PM				
1	O.S. 1261/2016 (JUDGEMENT) IA/1/2016 IA/2/2016		D. M MUNIKRISHNEGOWDA Vs THE ZILLA PANCHAYATH	VV
2	O.S. 865/2008 (HEARING) IA/1/2008		SURESH Vs SUDHAKAR REDDY	M. R. MUNIRAJU
3	O.S. 893/2008 (HEARING) IA/1/2008		BHU LAKSHAMMA Vs S. MUNISWAMY	H. S. RAMAMURTHY
4	O.S. 1485/2008 (HEARING) IA/1/2008		S. ANASOOYA GPA HOLDER S. VENKATARAMAN Vs VALMARK	ABHAY. S. PATIL
5	O.S. 1705/2008 (HEARING) IA/1/2008		M. SRINIVAS Vs C. PRABHAKAR REDDY	M. VENKATAPPA
6	O.S. 505/2010 (HEARING) IA/4/2010 IA/3/2010 IA/1/2010 IA/5/2010 IA/6/2010 IA/2/2010		REPTD. BY K. M. SRINIVASA MURTHY - GPA SUNRISE INTER ACTIVE I Vs STATE OF KARNATAKA	S. SRINIVASA MURTHY and OTHERS
7	O.S. 1023/2011 (HEARING) IA/1/2011		V SATHIASEELAN Vs B.C NANJUNDA SETTY	VIJAYA KUMAR
8	O.S. 1199/2011 (HEARING) IA/1/2011		CHINNAPPA Vs AMMAYAMMA	MAILAPPA.K
9	O.S. 563/2012 (HEARING) IA/1/2012		V. RAMACHANDRAN Vs PAPANNA	K.T. ANAND
10	O.S. 197/2013 (HEARING) IA/1/2013		SANTHOSH KUMAR Vs N.RAMACHANDRA REDDY	SRINIVAS
11	O.S. 1365/2014 (HEARING) IA/1/2014 IA/2/2014		INNOVATIVE TELESERVICES Vs Y. L. NAGAVAMSHI	SUDEEP V. C.
12	O.S. 1315/2019 (ISSUES.) IA/1/2019		MARUTHI R. Vs V.T. MUNIVENKATAPPA	V. VIJAYASHEKARA GOWDA
13	O.S. 1073/2012 (EVIDENCE.) IA/1/2012		LAKSHMAMMA Vs THAYAMMA	A. M. CHANDRA KUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 111/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		SUNIL KUMAR .N. Vs VENKATARAMANAIAH	N.DIWAKAR
15	O.S. 1337/2014 (EVIDENCE.) IA/1/2014		JEEYAR EDUCATION TRUST Vs MUDDEGOWDA	V. SANJAY KRISHNA
16	O.S. 1395/2014 (EVIDENCE.) IA/1/2014		N. KRISHNAPPA Vs JAYAMMA	V. VIJAYASHEKARA GOWDA
17	O.S. 141/2015 (EVIDENCE.) IA/1/2015		LAKSHMAMMA Vs GOVINDAPPA	CHANDRAPPA T
18	O.S. 953/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		BHAVANI ENTERPRISES REPTD BY VENKATESH KAMATH Vs DEVARAJU	SHETTY AND HEGDE ASSOCIATES
19	O.S. 299/2016 (EVIDENCE.) IA/1/2016		NAZIMA JABEEN A Vs SYED SIRAJ	SYED UMMER
20	O.S. 507/2016 (EVIDENCE.) IA/1/2016		H.T.SELVAPILLE IYENGAR Vs H.P.BHEEMARAJ	GIRISH S HEGDE
21	O.S. 1291/2016 (EVIDENCE.) IA/1/2016		K R RASHMI Vs KODIGOWDA	LAKSHMI SHREE
22	O.S. 1443/2016 (EVIDENCE.) IA/1/2016		JAYA BHARATHI Vs OPTIONS ADVERTISING REP BY R K N PILLAI	SUBBI REDDY
23	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
24	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ Vs P.V. SHIVARAMA REDDY	N.N. RAJ URS
25	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
26	O.S. 15/2007 (ARGUMENTS) IA/1/2007		T. A. PUTTANNA Vs CHIKKANNA	M. V. CHANDRSHEKHARA REDDY
27	O.S. 471/2007 (ARGUMENTS) IA/1/2007		M. MODEEN Vs V. MUNIKRISHNAPPA	K. V. SHENOY and ANOTHER
28	O.S. 2307/2007 (ARGUMENTS) IA/1/2007		B. R. SEETHA RAMAIAH Vs K. R. GURUNATHAIAH	K. VARADARAJAN

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29	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI Vs NARAYANAPPA	KUMAR and KUMAR ADVOCATES
30	O.S. 1379/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		G.M KRISHNAPPA Vs THE SECRETARY TO GOVT OF KARNATAKA	H. NAGARAJA
31	O.S. 103/2013 (ARGUMENTS) IA/1/2013		RAJU Vs LALITHA	S.M.RAJASHEKARIAH
32	O.S. 737/2013 (ARGUMENTS) IA/1/2013		MUNIYAPPA Vs MUNIYAPPA	VASANTH RAJ
33	O.S. 157/2016 (ARGUMENTS) IA/1/2016		N.MALLESH Vs B.N.ANNAPURNA	VIKHAR AHMED B
Cases listed below are adjourned due to Covid 19				
34	O.S. 259/2013 (STEPS) IA/1/2013	18-11-2020	GANGEGOWDA Vs LAKSHMAIAH	OMKARAMURTHY.G AND GANGEGOWDA K.R.
35	O.S. 1687/2013 (STEPS) IA/1/2013 IA/2/2013	18-11-2020	SUSHEELA Vs CHIKKABBAIAH	RAMESH ADITHYA
36	O.S. 1341/2015 (STEPS) IA/1/2015	18-11-2020	A.C.RAGHURAM Vs HANUMAKKA	M V VEDACHALA
37	O.S. 1513/2015 (STEPS) IA/1/2015	18-11-2020	RATHNAMMA Vs CHENNAMMA	L.SURESH.
38	O.S. 875/2016 (STEPS) IA/1/2016	18-11-2020	MAYANNA Vs NARAYANASWAMY	B.C.K.R
39	O.S. 1019/2016 (STEPS) IA/1/2016	18-11-2020	DHARMALINGAM Vs ALUMELAMMA	KHN
40	O.S. 1215/2016 (STEPS) IA/1/2016	18-11-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs B G VENKATACHALA	Nagaiah
41	O.S. 1255/2016 (STEPS) IA/1/2016	18-11-2020	SHIVAPPA R Vs LALITHA SOMASHEKHAR	TLN
42	O.S. 609/2017 (STEPS)	18-11-2020	UCO BANK REP VINEETA KUMARI Vs B V GANGAMMA	KRP

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43	O.S. 589/2018 (STEPS) IA/1/2018	18-11-2020	MASOOD ALI Vs CENTURY REAL ESTATE HOLDINGS PVT LTD REP BY PRASAD PAI	RAVI. B. NAIK ASSOCIATES
44	O.S. 549/2020 (SUMMONS) IA/1/2020	18-11-2020	V A SREERAMIAH SETTY Vs MARIA A	RUDRESHA
45	O.S. 755/2020 (SUMMONS) IA/1/2020	18-11-2020	SRIDHAR TOTTEMPUDI Vs M SURESH	ABIJITH M M
46	O.S. 757/2020 (SUMMONS) IA/1/2020	18-11-2020	C ANTHONY FRANKLIN Vs M SURESH	ABIJITH M M
47	O.S. 759/2020 (SUMMONS) IA/1/2020	18-11-2020	CHANDRASEKAR ESWARAN Vs M SURESH	ABIJITH M.M,
48	O.S. 605/2011 (HEARING) IA/1/2011	18-11-2020	B.R RATHNA Vs SATHISH PAI	K. VARADARAJAN
49	O.S. 425/2014 (HEARING) IA/1/2014	18-11-2020	SHIVASHANKAR S REPTD BY MANJUNATH.P Vs S. SHIVAKUMAR	RAVISHANKAR.S.R. AND N.UMESH
50	O.S. 1485/2014 (HEARING) IA/1/2014	18-11-2020	K. P. VASANTH KUMAR Vs SHANTHA KUMARI	K. N. PURUSHOTHAMAN
51	O.S. 401/2017 (HEARING) IA/1/2017	18-11-2020	K LALITHA Vs RUKKAMMA	
52	O.S. 359/2019 (HEARING) IA/1/2019	18-11-2020	T E JAYAPPA Vs C G THIMME GOWDA	K.B.THIPPESWAMY
53	O.S. 841/2019 (HEARING) IA/1/2019	18-11-2020	REKHA Vs SHASHIKALA A.S	H.E. GUNDEGOWDA
54	O.S. 781/2012 (AMENDMENT) IA/1/2012 IA/2/2012 IA/3/2012	18-11-2020	SARASWATHI BAI@SARASA BAI Vs RAJANNA	S. GIRISH
55	O.S. 407/2019 (EVIDENCE.) IA/1/2019	18-11-2020	VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
56	O.S. 493/2019 (EVIDENCE.) IA/1/2019	18-11-2020	DHANDAPANI Vs S. MANJUNATHA	H.B KESHAVA MURTHY
57	O.S. 1135/2019 (EVIDENCE.) IA/1/2019	18-11-2020	GIRISH N. Vs USHADEVI	S. SHANKARACHAR

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58	O.S. 429/2014 (DEFENCE EVIDENCE) IA/1/2014	18-11-2020	A. PRAKASH Vs JAYAMMA	V.VISHWANATH AND N.M.VINOD KUMAR
59	O.S. 1325/2015 (DEFENCE EVIDENCE) IA/1/2015	18-11-2020	LALITHA NAGARAJAN Vs SOWBHAGYA	GIRIGOWDA.B
60	O.S. 451/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	18-11-2020	SELLADURAI SELLAPAAN Vs G. OMPRAKASH	RAMESH ADITHYA
61	O.S. 571/2019 (ARGUMENTS) IA/1/2019	18-11-2020	DEVENDARANATH BHARGAVA Vs CMR DEVELOPERS REP BY B K MOHAN KUMAR AND N R SRIDHAR REDDY	M N SRINIVAS
62	O.S. 675/2019 (ARGUMENTS) IA/1/2019	18-11-2020	KHURSHID JAHAN Vs SADIYA RAHMAN	SIDHARTH
63	O.S. 609/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	18-11-2020	S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
64	O.S. 612/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	18-11-2020	S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
65	O.S. 409/2014 (A.D.R) IA/1/2014	18-11-2020	LINGAPPA @ LINGAIAH Vs ABIDA KHATOON	B.S.PRAKASH NAIK AND OTHERS
66	O.S. 1051/2014 (A.D.R) IA/1/2014	18-11-2020	M. A. ASHOK KUMAR Vs MUNILAKSHMI	REVANNA.M.R.
67	O.S. 831/2015 (A.D.R) IA/1/2015	18-11-2020	B.J.SHIVANNA Vs H.N.KAPINIGOWDA	NAGAIAH
68	O.S. 1241/2015 (A.D.R) IA/1/2015	18-11-2020	S.A.MUNIYAPPA Vs V.HANUMAPPA REDDY	M.S. HARINATH
69	O.S. 601/2017 (CALL ON) IA/1/2017	18-11-2020	T HANUMANTHARAYAPPA Vs VENKATESH	M R MUNIRAJU
70	O.S. 295/2018 (CALL ON)	18-11-2020	N. GIRISH Vs PADMAMMA	S. SRINIVASA REDDY
71	FDP 1/2018 (CALL ON)	18-11-2020	CHANNAPPA Vs SAMPANGI ALIAS SAMPANGAPPA	ISAAC

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72	O.S. 599/2018 (CALL ON) IA/1/2018	18-11-2020	JAYAMMA Vs THE COMMISSIONER	B.S JAGADEESH
73	O.S. 1097/2018 (CALL ON) IA/1/2018	18-11-2020	VENKATESH Vs VENKATESH ALIAS VENKATESHAIAH	M.R MUNIRAJU
74	O.S. 1304/2018 (CALL ON) IA/1/2018 IA/2/2018	18-11-2020	NAGARATHNAMMA Vs ALIAS M OOMMEN	K T SHESHAGIRI
75	EX 19/2019 (CALL ON)	18-11-2020	S. BABA Vs MEHABOOB	M. PRABHAKAR
76	O.S. 775/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	18-11-2020	CHANDRASHEKAR GOWDA Vs SOBHA DEVELOPERS LIMITED REP BY ITS MANAGING DIRECTOR	G. VIKRAM
77	O.S. 1279/2019 (OBJECTIONS) IA/1/2019	18-11-2020	K. SHIVASHANKAR Vs VAJRAPPA	MUTHURAJ S.
78	O.S. 1115/2018 (STEPS) IA/1/2018	19-11-2020	A.K. ALAGARSAMY Vs SAROJAMMA	A. SHIVARAM
79	O.S. 1401/2018 (STEPS) IA/1/2018	19-11-2020	SAVITHA Vs K.V. SUBRAMANYAM ALIAS K. VENKATAT SUBRAMANYAM	S. MANJUNATH.
80	O.S. 699/2015 (SUMMONS) IA/1/2015	19-11-2020	G.SATHISH NAVADA Vs M.NAGARAJ	V.VISHWANATH
81	O.S. 585/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-11-2020	PANCHUMARTHI LAKSHMI SRINIVAS Vs N. SHIVAKUMAR	K.R POORNA PRASAD
82	O.S. 431/2019 (SUMMONS) IA/1/2019	19-11-2020	CHIKKEREGOWDA Vs MAHESH	S. RAVISHANKAR
83	O.S. 470/2019 (SUMMONS) IA/1/2019	19-11-2020	K. RANGANATH Vs THE VILLAGE ACCOUNTANT	L.S LAW FIRM
84	O.S. 735/2019 (SUMMONS) IA/1/2019	19-11-2020	ASHOK KUMAR P. Vs ARUNA	PRASAD K.P
85	O.S. 739/2019 (SUMMONS) IA/1/2019	19-11-2020	CHANDRASHEKAR NAGARAJ REP BY H P VENKATESH Vs DEVARAJU R.	R. PRAMOD

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86	O.S. 753/2019 (SUMMONS) IA/1/2019	19-11-2020	RANGANATH M.K. Vs PULIPATI VENKATARATNAM	T.M. CHOWDA REDDY
87	O.S. 785/2019 (SUMMONS) IA/1/2019	19-11-2020	G. NANJUNDAPPA Vs VARALAKSMI	K. ABHINAV ANAND
88	O.S. 761/2020 (SUMMONS) IA/1/2020	19-11-2020	LOKESH C Vs M SURESH	ABIJITH M.M,
89	O.S. 789/2020 (SUMMONS) IA/1/2020	19-11-2020	R SIVARAMAKRISHNAN Vs K M GOPALAKRISHNA	ABHILASH VAIDYANATHAN
90	O.S. 793/2020 (SUMMONS) IA/1/2020	19-11-2020	PUSHPA K Vs SUSHEELAMMA	DHARMENDRA
91	O.S. 1299/2019 (HEARING) IA/1/2019	19-11-2020	SHANTHA KUMARI Vs C. SATISH KUMAR	M.MOHAN KUMAR AND ASSOCIATES
92	O.S. 1637/2019 (HEARING) IA/1/2019	19-11-2020	RAMESH Vs SRINIVAS ALIAS SEENAPPA	RAMESHA B.N
93	O.S. 149/2020 (HEARING) IA/1/2020 IA/2/2020	19-11-2020	N.Rangaswamy Vs Narayana	Mahesha.P
94	O.S. 1495/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	19-11-2020	RAMACHANDRAPPA Vs MUNIRAJU@MUNIRAJAPPA	DINESH GAONKAR
95	O.S. 1741/2008 (EVIDENCE.)	19-11-2020	P. VENKATESH Vs K. LAKSHMINARASIMHAI AH	KESHAV REDDY
96	O.S. 1781/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	19-11-2020	S. A. RUDRA ARADHAYA Vs REVANNA SIDDAPPA	R. SHIVARAM
97	O.S. 531/2009 (EVIDENCE.) IA/1/2009	19-11-2020	L.KUMAR Vs SMT.A.V.GAYATHRI	V.B.SHIVAKUMAR
98	O.S. 457/2011 (EVIDENCE.)	19-11-2020	S MANJUNATHA Vs MOTOR INDUSTRIES CO.LTD. - MICO	H. DEVENDRAPPA and ASSCOIATES
99	O.S. 603/2012 (EVIDENCE.) IA/1/2012	19-11-2020	N. MANJUNATH RAO Vs YEDULLA VASUDEVA REDDY	T. C. BEERALINGAPPA
100	O.S. 735/2012 (EVIDENCE.)	19-11-2020	GOVINDA REDDY Vs BALAKRISHNA	

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101	O.S. 379/2016 (ARGUMENTS) IA/1/2016	19-11-2020	T.Y.GOVINDAPPA Vs RAJANNA	SANTHOSH.P
102	O.S. 973/2017 (ARGUMENTS) IA/1/2017 IA/2/2017	19-11-2020	SUDHAKAR PAMIDIMUKKALA Vs GREEN LAND INFRA REP R SOMASHEKHAR	S M ANEES AHAMED
103	O.S. 193/2016 (A.D.R) IA/1/2016	19-11-2020	K M MUNIYAPPA Vs SHANKAR KUMAR R	B SOMASHEKAR
104	O.S. 311/2016 (A.D.R) IA/1/2016 IA/2/2016	19-11-2020	CHIKKANNA Vs SANJEEVAPPA	V B SHIVAKUMAR
105	O.S. 319/2016 (A.D.R) IA/1/2016	19-11-2020	AMMAYYAMMA ALIAS PAPAMMA Vs G.CHIKKANNA	LAKSHMI S B.
106	O.S. 407/2016 (A.D.R) IA/1/2016	19-11-2020	PAVITHRA Vs CHANNEGOWDA	L.SURESH.
107	O.S. 577/2019 (A.D.R) IA/1/2019 IA/2/2019	19-11-2020	M P MAHADEVASWAMY Vs VIJAYALAKSHMI	M MURALI BABU
108	O.S. 1331/2019 (A.D.R) IA/1/2019	19-11-2020	KAMASANI MUNI REDDY Vs YELLAPPA ALIAS VADDARA YELLAPPA	B. ROHINI DEVI
109	O.S. 935/2013 (CALL ON) IA/1/2013	19-11-2020	K. NASRULLA SHARIFF Vs SHAMSHUDDIN	RIYAZ AHMED SHERIFF
110	O.S. 1549/2014 (CALL ON) IA/1/2014	19-11-2020	RADHIKA ARORA Vs MR ALI JAN	RAJAGOPALA NAIDU
111	O.S. 1171/2013 (OBJECTIONS) IA/1/2013	19-11-2020	CHAND PASHA Vs K. NASIFULLA SHARIFF	N. NAGARAJA
112	O.S. 875/2017 (OBJECTIONS) IA/1/2017	19-11-2020	G N GAJENDRA KUMAR Vs VAHE PROJECTS PVT LTD REP S SUDHAKARA	G N JANARDHANA AND ASSOCIATES
113	O.S. 1691/2019 (OBJECTIONS) IA/1/2019	19-11-2020	CHAITRA V.R Vs MARUTHI	LAWYERS CENTRE